

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1973
ANSWERED ON:07.03.2000
DELHI POLICE
RENU KUMARI SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government are aware of the tarnishing image of Delhi Police ;
- (b) if so, the steps taken by the Government to improve its image ;
- (c) the number of cases relating to torture of innocent citizens in fake cases by Delhi Police during the last three years ;
- (d) whether the Government propose to conduct probe into such fake cases through any investigating agency; and
- (e) if so, the details thereof ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

- (a): There have been isolated instances in which the conduct of individual police officials was adversely noticed. It is, however, the constant endeavour of the Government that Delhi Police should have a clean and citizen-friendly image.
- (b): The measures taken by Delhi Police to improve its image include:
 - (i) deterrent action in all cases where police officials are found involved in malpractices, misbehaviour, etc;
 - (ii) the training syllabi both for initial training and refresher courses have been designed to inculcate amongst the police trainees the sense of community service and respect of law. In addition, Special Courses on Human Rights are conducted;
 - (iii) the members of the Force are frequently briefed by senior officers during Sampark Sabhas about the need to behave politely and courteously with the members of the public;
 - (iv) the facility to ring up telephone number 3319922 has been provided in order to enable the members of the public to speedily lodge their complaints against any harassment by police officials; and
 - (v) the facility of P.O.Box No.171 was introduced in July, 1999 to enable the members of public to send their complaints against any criminal or corrupt behaviour of police personnel.
- (c): There were 24 cases during the last three years in which the allegation of registration of false case was made.
- (d) & (e): Such complaints are inquired into by the Vigilance Branch of Delhi Police and suitable action is taken against those found guilty.